

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

CPNo.324/241/HDB/2017	
Saberis Opticals Pvt Ltd	
Mr.Mir Iftekar Ali	
Saberis Opticals Pvt Ltd	
242/242	
	Saberis Opticals Pvt Ltd Mr.Mir Iftekar Ali Saberis Opticals Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
V. Vankota Romi Reddy	Con	vocate ogel times	VV2 2 @ Hangaassociates 9542239039	Vold

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.V. Venkata Rami Reddy, learned counsel for the Petitioner and he is directed to serve personal notices to all the Respondents and file proof on the next date of hearing.

Post the case on 16.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)